

HIGH COURT FOR THE STATE OF TELANGANA: : HYDERABAD

ERRATA TO THE NOTIFICATION NO.6/2022-RC, DATED 10-03-2023

REF: Notification No.6/2022-RC issued on 10.03.2023 by the High Court for the State of Telangana, declaring the hall ticket numbers of the candidates who are provisionally selected to the post of **Copyists** in the erstwhile Judicial Districts of State of Telangana under the Telangana Judicial Ministerial and Subordinate Service Rules, 2018.

It is to inform that, due to typographical error, the series of certain hall ticket numbers of the provisionally selected candidates for the posts of Copyist in the erstwhile Judicial Districts of Adilabad and Khammam are wrongly mentioned. The correct Hall tickets Numbers are mentioned in 2nd column as shown below:

(1) NAME OF THE JUDICIAL DISTRICT: ADILABAD

Wrong Hall Ticket Number	Correct Hall Ticket Number
220110028	220260028
220110167	220260167
220110884	220260884
220111411	220261411

(2) NAME OF THE JUDICIAL DISTRICT: KHAMMAM

Wrong Hall Ticket Number	Correct Hall Ticket Number
220110558	220260558
220110784	220260784

**Date:13-03-2023,
Place:Hyderabad.**


REGISTRAR (RECRUITMENT)